

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
IN
ORIGINAL APPLICATION NO. 141 OF 2021 (SZ)**

**REPORT SUBMITTED BY 8th RESPONDENT / THE DISTRICT COLLECTOR,
ALAPPUZHA DISTRICT**

Index

S.No	Particulars	Page No.
1	REPORT SUBMITTED BY 8th RESPONDENT / THE DISTRICT COLLECTOR, ALAPPUZHA DISTRICT	2

Dated at Chennai on this the 14th day of August 2021.

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE), CHENNAI**

Original Application No. 141 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the
News item in Kerala Kaumudi Newspaper, Web Edition
Dated: 06.06.2021, "A New Ray of Life for Pallikkalar".

...Applicant(s)

Versus

The Principal Secretary to Government of Kerala,
Department of Environment,
Room No. 406, 4th Floor Annex II,
Government Secretariat, Thiruvananthapuram – 695 001.
and others

...Respondents

**REPORT SUBMITTED BY 8th RESPONDENT / THE DISTRICT COLLECTOR,
ALAPPUZHA DISTRICT**

1. It is submitted that this Hon'ble Tribunal vide its order dated 06.07.2021 in OA No.141/2020 has directed Deputy Director of Panchayath, Alappuzha and Environmental Engineer, Pollution control board, Alappuzha to enquire the allegations made in the newspaper and entrusted them to take necessary action to resolve the issues and submit detailed report on this matter.

2. It is submitted that Deputy Director of Panchayath, Alappuzha and Environmental Engineer Pollution control Board are submitted individual reports on 05.08.2021 regarding above mentioned matter.

3. It is submitted that the pallickal river (Pallikkalar) mainly flows through Kollam and Pathanamthitta districts and does not pass through Alappuzha District. But a rivulet of Pallikkalar flows from Kurunankulagara to Erappanpara in Thamarakkulam Grama Panchayath and joins Pallikkalar which is flowing through Kollam District. Another rivulet of the Pallikkal River flows through chooranvayal at Nooranad and palamel Grama Panchayath, the boundary of the Alappuzha District.

4. It is submitted that previously there is new cases of illegal dumping of solid waste at Erappanpara and Kurunankulangara during night

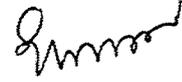
times as these are isolated points. The Deputy Director of Panchayath has reported that the grama panchayat decided to take necessary steps and formulate MGNREGS projects including cleaning and fencing at necessary areas to conserve and protect these drain. The grama panchayaths already initiated programmes regarding the public awareness and involvement in sanitation and waste management activities. Regarding the decision of grama panchayath, if it become necessary, CCTV will installed in certain points. Also the Harithakarma sena is actively working in Gramapanchayats 'Ini njan Ozhukatte' a programme on river rejuvenation, implementing in the Grama panchayaths of Alappuzha District. The Haritha Kerala Mission, Suchitwa mission and pollution control Board also supporting the protection and conservation of rivers, Tributories and waterbodies located in the Grama panchayats of Alappuzha District.

S. No	Name of Points	Type	Activities	Name of Pachayath	Duration
1	Irappanpara	Drain	Public Awareness	Thamarakkulam Panchayat	6 months
2	Kurunnankuagara	Drain	Erecting of Notice Boards, taking legal proceedings against the violators, cleaning of drain, fencing	Thamarakkulam Panchayat	6 months
3	Chooralvayal	Drain		Palamel-Nooranad Pamchayath	6 months

5. It is submitted that directions has been given to Deputy Director of Panchayath, Alappuzha and Environmental Engineer Pollution control Board to check whether any other rivulet is flowing from Alappuzha District to the pallikkal river. If found take necessary actions for the rejuvenation of the rivulet

Therefore it is most humbly prayed that this Hon'ble Tribunal may be pleased to take the said Report filed by the District Collector, Alappuzha District on Record and thus render justice.

Dated at Chennai on this the 14th day of August, 2021



(E.K.Kumaresan)

Counsel for R8

Standing Counsel for State
Government of Kerala

NGT(SZ), Chennai Bench

Report Submitting by the 8th respondent District Collector, Alappuzha before the Hon'ble NGT; South Zone, Chennai, in O.A. No. 141 /2021 (Suo motu based)

As per the Order of Hon'ble NGT dated 06.07.2021 gave directions on 16.07.2021 to Deputy Director of Panchayath, Alappuzha and Environmental Engineer, Pollution control board, Alappuzha to enquire the allegations made in the newspaper and entrusted them to take necessary action to resolve the issues and submit detailed report on this matter.

Deputy Director of Panchayath, Alappuzha and Environmental Engineer Pollution control Board are submitted individual reports on 05.08.2021 regarding above mentioned matter.

The pallickal river (Pallikkalar) mainly flows through Kollam and Pathanamthitta districts and does not pass through Alappuzha District. But a rivulet of Pallikkalar flows from Kurunankulagara to Erappanpara in Thamarakkulam Grama Panchayath and joins Pallikkalar which is flowing through Kollam District. Another rivulet of the pallikkal river flows through chooranvayal at Nooranad and palamei Grama Panchayath, the boundary of the Alappuzha District.

Previously there is new cases of illegal dumping of solid waste at Erappanpara and Kurunankulangara during night times as these are isolated points. The Deputy Director of Panchayath has reported that the grama panchayat decided to take necessary steps and formulate MGNREGS projects including cleaning and fencing at necessary areas to conserve and protect these drain. The grama panchayaths already initiated programmes regarding the public awareness and involvement in sanitation and waste management activities. Regarding the decision of grama panchayath, if it become necessary, CCTV will installed in certain points. Also the Harithakarma sena is actively working in Gramapanchayats 'Ini njan Ozhukatte' a programme on river rejuvenation, implementing in the Grama panchayaths of Alappuzha District. The Haritha Kerala Mission, Suchitwa mission and pollution control Board also supporting the protection and conservation of rivers, Tributories and waterbodies located in the Grama panchayats of Alappuzha District.

Sl. No.	Name of Points	Type	Activities	Name of Panchayath	Duration
1	Irappanpara	Drain	Public Awareness,	Thamarakkulam Panchayat	6 months
2	Kurunnankulagara	Drain	Errecting of Noice Boards, taking	Thamarakkulam Panchayat	6 months
3	Chooralvayal	Drain	legal proceedings against the voilators, cleaning of drain, fencing	Palamel-Nooranad Panchayath	6 months

Also directions given to Deputy Director of Panchayath: Alappuzha and Environmental Engineer Pollution control Board to check whether any other rivulet is flowing from Alappuzha District to the pallikkal river, if found, take necessary actions for the rejuvination of the rivulet.

Copies of the aforesaid reports and action plan are submitting before the Hon'ble NGT for favourable consideration.


District Collector, Alappuzha

ഭരണഭാഷ മാതൃഭാഷ*

സി2-5455/19

പഞ്ചായത്ത്09 ഡെപ്യൂട്ടി ഡയറക്ടർ ആഫീസ്,ആലപ്പുഴ

തീയതി 05/08/2021

E-mail: ddpalappuzha@gmail.com

Phone: 0477 2251599.

പഞ്ചായത്ത് ഡെപ്യൂട്ടി ഡയറക്ടർ
ആലപ്പുഴ

ബഹു. ജില്ലാ കളക്ടർ
ആലപ്പുഴ
സർ,

വിഷയം- പഞ്ചായത്ത് വകുപ്പ്- NGT OA നമ്പർ -141/2021 -പള്ളിക്കലാറ്റ്- ആക്ഷൻ പ്ലാൻ &
റിപ്പോർട്ട് സമർപ്പിക്കുന്നത് സംബന്ധിച്ച്
സൂചന- അങ്ങയുടെ 16/07/2021 ലെ DMC2-136426/19 നമ്പർ കത്ത്

മേൽ വിഷയം ദയവായി ശ്രദ്ധിച്ചാലും സൂചന പ്രകാരം ആവശ്യപ്പെട്ട റിപ്പോർട്ട് അങ്ങയുടെ
അറിവിനും അനന്തര നടപടികൾക്കുമായി ഇതോടൊപ്പം സമർപ്പിക്കുന്നു

വിശ്വസ്തതയോടെ

പഞ്ചായത്ത് ഡെപ്യൂട്ടി ഡയറക്ടർ

PALLIKKAL RIVER TRIBUTORY
REPORT & ACTION PLAN

The Pallikkal River (Pallikkalaar) mainly flows through Kollam and Pathanamthitta districts. The drain of the tributary of Pallikkal river flows from Kurunankulangara to Erappanpara in Thamarakulam Gramapanchayath. Another place is Chooral vayal at Nooranad and Palamel Gramapanchayat, the boundary of Alappuzha district.

The Grama Panchayat decided to take necessary steps and formulate MGNREGS projects including cleaning and fencing at necessary areas to conserve and protect the these drain. These Gramapanchayats already intitated programmes regarding the public awareness and involvement in Sanitation and Waste Management activities. Regarding the decision of Gramapanchayat, if it become necessary, CCTV may installed in certain points.

The Haritha Karma Sena is actively working in Gramapanchayats.

'Ini Njan Ozhukatte' a programme on river rejuvenation, implementing in the Gramapanchayats of Alappuzha district.

The Haritha Kerala Mission, Suchithva Mission and District Pollution Control Board Office also supporting the protection and conservation of Rivers, Tributories and waterbodies loacated in the Gramapanchayats of Alappuzha district.

SL. NO	NAME OF POINTS	TYPE	ACTIVITIES	NAME OF PANCHAYATH	DURATION
1	Irappanpara	Drain	Public Awareness.	Thamarakkulam Panchayath	6 MONTHS

2	Kurunnankulangara	Drain	Erecting of Noice Boards, Taking legal proceedings against the violators, Cleaning of drain, Fencing.	Thamarakkulam Panchayath	6 MONTHS
3	Chooralvayal	Drain		Palamel - Nooranad Panchayath	6 MONTHS



ജില്ലാ ഓഫീസ്, ആലപ്പുഴ

കേരള സംസ്ഥാന ജലീനീകരണ നിയന്ത്രണ ബോർഡ് KERALA STATE POLLUTION CONTROL BOARD DISTRICT OFFICE, ALAPPUZHA

തോണ്ടൻകുളങ്ങര, തത്തംപള്ളി പി.ഒ. ആലപ്പുഴ - 688012, Thondankulangara, Thathampally P.O., Alappuzha - 688013
E-mail: alpy.pcb@gmail.com Telephone : 0477 - 2235384, 2965384 web: www.keralapcb.nic.in
ഓൺലൈനിൽ അപേക്ഷകൾ സമർപ്പിക്കുന്നതിന് www.kspcb.nic.in എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കുക.

PCB/ALP/TG-01/17

05.08.2021

From

Environmental Engineer,

To

The District Collector,
Alappuzha

Sub:- Report on at Pallikal River based on NGT Sumotto Case.

- Ref:- 1) Hon'ble NGT O.A.No.141/2021
2) Your letter no DMC-2/136426/19 Dated 16.07.2021

PRELIMINARY REPORT ON PALLIKALAR

This has reference to the above. A preliminary enquiry was conducted regarding pollution issues of Pallickalar on 26.07.2021. During the enquiry at Thamarakulam Grama Panchayath Office (which forms the boundary of the Alappuzha District with Kollam dt.) it was found that Pallickalar doesn't flow through this panchayath. but flows through Shooranad North Panchayath in Kollam dt. From the enquiry, it is understood that a rivulet of Pallickalar which flows downstream from Thamarakulam meets Pallickalar at Airottupalam in Shooranad north panchayath, Kollam Dist. Also another rivulet of the Pallickal River flows through Chooran Vayal which is boundary of Pathanamthitta district. It is understood on enquiry that Pallickalar flows through Kollam and Pathanamthitta districts and doesn't pass through Alappuzha district.

Site enquiry was conducted on 31.07.2021 at Erappan para and Kurunankulangara which are two points on the banks of the same rivulet in Thamarakulam Gramapanchayath. The rivulet flows from Kurunankulangara to

Erappanpara and joins Pallickalar which is flowing through kollam district..At Kurunankulangara, local residents informed that there was no fencing provided. At this point the rate of flow is comparatively more and as a result the solid waste easily flows to the downstream. Local residents of the place informed that this rivulet is originating from Vayyanchira, a water reservoir situated in Thamarakkulam panchayth, at a distance of approx. 2.4km from this point. .

On enquiry, local residents has informed that previously, there is few cases of illegal dumping of solid waste at Ereappan para & kurunnankulangara during night times as these are isolated points .Hence It is highly recommended for the need of fencing at Erappanpara & Kurunankulangara .During the inspection,banks of the thodu were found clean. No other pollution was noticed during the visit. Besides, it is found that only rivulets of Pallickalar flows through Alappuzha district and that too in the downstream direction and Pallickalar flows through Kollam, Pathanamthitta districts. Pollution control board has not received any complaints regarding pollution problems in this stream, reaches Pallikkal River till present.

From the analysis result of samples of water taken from this rivulet, it is observed that the parameters are within the permissible limit .On a preliminary enquiry,I may humbly submit that rivulet to Pallikkalar is not causing pollution to the river. However, it needs further enquiry to check whether any other rivulet is flowing from Alappuzha District to the river



A handwritten signature in black ink, appearing to be "A. K. K." or similar, written over a horizontal line.

ASST. ENVIRONMENTAL ENGINEER
(Full additional charge of
Environmental Engineer)

Environmental Engineer
Kerala State Pollution Control Board
District Office, Alappuzha-11

**BEFORE THE HON'BLE NATIONAL
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Versus

The Principal Secretary to Government of

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Room No. 406, 4th Floor Annex II,

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Thiruvananthapuram – 695 001.

and others

...Respondents

**REPORT SUBMITTED BY 8th
RESPONDENT / THE DISTRICT
COLLECTOR, ALAPPUZHA DISTRICT**

M/s. E.K.KUMARESAN
Standing counsel for Kerala(SZ)
Counsel for R1 to R4 & R6 to R8